

Bench No. I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.215/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25th July, 2017, 10.30 A.M

Name of the Company	Nirendra Bhowmik (Accealar Technologies (India) Pvt.Ltd. -Versus- Registrar of Companies, W.B		
Under Section	252		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. PATITA PARAN BISHWAL Adv Petitioner

ORDER

Ld. Counsel for the petitioner is present.

Heard. Reserved for order.

Sd/-
(Vijai Pratap Singh)
Member (J)